NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	Hearing	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergraphics (P) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

MANJULA K.S

9980264329

PETITIONER

TOLANSULA. K.S]

Counsel for petitioner is present. She is directed to comply the relevant provisions of I&B Code and the rules framed thereunder and thereafter only notice will be ordered to the respondent. The petitioner has filed a return cover of notice addressed to the respondent.

List it on 28.06.2017.

MEMBER (J)

MEMBER (T)